

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1629  
ANSWERED ON:07.03.2013  
CATERING STALLS  
Azad Shri Kirti (Jha)

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the details of the contracts of catering/vending given to the unemployed graduates by the Railways during the last three years, zone-wise;
- (b) the existing policy of the Railways in regard to allocation of sites/booths at the railways stations;
- (c) whether any provisions regarding reservation quota have been made under this policy for the Scheduled Castes/Scheduled Tribes/backward classes/minorities/women and handicapped people; and
- (d) if so, the details thereof and the number of stalls/contracts allocated during each of the last three years and the current year, zone-wise and category-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI KOTLA JAYA SURYA PRAKASH REDDY)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 1629 BY SHRI KIRTI AZAD TO BE ANSWERED IN LOK SABHA ON 07.03.2013 REGARDING CATERING STALLS.

(a): The allotment of catering/vending units is done either through open, competitive two packet tender system or by calling application through press notification. Unemployed graduates may also participate in the allotment process subject to fulfillment of laid down eligibility criteria. There is no specific provision in the Catering Policy, 2010 to award any catering/vending contract to unemployed graduates.

(b): The policy in prevalence for allotment of sites for catering stalls is as per the New Catering Policy 2010 issued on 21.07.2010.

(c): Yes, Madam.

(d): There is 25% reservation for allotment of minor static units in A, B & C categories of stations with the following break up.

S.No.    Category    %age reservation

1.    Scheduled Caste    6%

2.    Scheduled Tribes    4%

3.    People below    3%  
      Poverty Line

4.    Freedom Fighters/    4%  
      women including  
      war widows and  
      widows of railway

employees, persons  
who have been  
dislocated/ displaced  
due to their land  
having been taken  
over by the railways  
for its own use.

5. Other Backward Classes 3%

6. Minorities # 3%

7. Physically Challenged 2%  
Persons

Total 25%

# the term minorities will include the communities namely (i) Muslims, (ii) Christians, (iii) Sikhs, (iv) Buddhists, (v) Zoroastrians (Parsis)

There is 49.5% reservation for allotment in D, E & F categories of stations with following break up.

S.No. Category %age reservation

1. Scheduled Caste 12%

2. Scheduled Tribes 8%

3. Other backward classes 20%

4. Minorities # 9.5%

Total 49.5%##

# the term minorities will include the communities namely (i) Muslims, (ii) Christians, (iii) Sikhs, (iv) Buddhists, (v) Zoroastrians (Parsis)

## Out of this 49.5%, there will be sub quota of 10% for freedom fighters & women including war widows & widows of Railway employees and another sub quota of 2 % will be for physically challenged people. Within 49.5% of total reservation 2% sub quota will be provided to the persons who have been dislocated/ displaced due to their land having been taken over by the railways for its own use. The sub quota of 10% for freedom fighters & women including war widows & widows of Railway employees; sub quota of 2% for physically & mentally challenged people will also apply in the general category of 50.5%.

In regard to number of stalls/contracts allocated during each of the last three years and the current year, zone-wise and category-wise, Information is being collected and will be laid on the Table of the House.